

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:2

ANSWERED ON:26.02.2008

EXTREMIST ACTIVITIES

Murmu Shri Hemlal;Shakya Shri Raghuraj Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of naxalite, terrorist and extremist incidents that occurred in the country during the last three years and in the current year as on date, State-wise;
- (b) the number of police personnel and civilians killed in these incidents during the said period in each State;
- (c) the details of weapons looted from security forces and other citizens in these incidents;
- (d) the details of assistance provided by the Union and State Governments to the dependents of para-military forces, police force personnel and other civilians killed in these incidents;and
- (e) the steps taken by the Government to curb such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 2 FOR 26.02.2008 REGARDING EXTREMIST ACTIVITIES.

(a) to (c): The details based on available information are given in the Annexure.

(d): The Central Government provides ex-gratia payment of Rs. 7.50 lakh and liberalized pension award and other pensionary benefits to dependents of Central paramilitary force personnel killed in terrorist/naxal incidents.

The State Governments provide ex-gratia and other compensation to dependents of police personnel and of civilians killed in terrorist / naxal incidents as per their respective State-specific policies in this regard. Under the Security Related Expenditure (SRE) scheme of Ministry of Home Affairs, the Central Government also contributes towards the ex-gratia payments made by the State Governments by way of re-imbusement of an amount of Rs. 3.00 lakh for each police personnel killed and Rs. 1.00 lakh for each civilian killed.

(e): Law and order being a State subject, it is primarily the responsibility of the State Government to take action to deal with the activities of terrorists / naxalites / extremists. The Central Government, however, supplements their efforts and resources through a variety of measures which include, deployment of Central paramilitary forces who work under the control of the State Government concerned, sanctioning of India Reserve battalions, assistance for strengthening of the State police and Intelligence agencies under the Scheme of Modernization of Police forces, re-imbusement of security-related expenditure, assistance in training of State police forces, sharing of intelligence, bringing about inter-State coordination etc.

In addition various other measures are also being taken by the Central Government to check and prevent the activities of terrorist and anti-national elements sponsored from across the borders. These include intensive patrolling and vigilance on the borders, border fencing and flood lighting, arrangement for costal security and action at the diplomatic level and through multi-lateral and bi-lateral fora to secure cooperation in the area of counter-terrorism.